NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 3

IA 2119/2024
In
C.P. (IB)/1587(MB)2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: IDBI BANK LTD VS PAWAR ELECTRO SYSTEMS PVT LTD

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Yahya Batatawala for the Liquidator present.
2. This Application has been filed u/s 60 (5) of the Code r/w Regulation 15 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 for submitting progress report for the quarter ended January 2024 to March, 2024 on record. The same is taken on record.
3. In view of above, the I.A. 2119/2024 is **allowed and disposed of**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/NP/